

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**06/59/17**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.05.2018.**

**NAME OF THE COMPANY: DR Sharma V/s. Pradeep Agarwal & Ors.**


**SECTION OF THE COMPANIES ACT: 58/59**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>For the Petitioner:</b>	Mr. Dhiraj Kumar Jha, PCS		
	<b>For the Respondent:</b>	Mr. Prabhat Kumar, Respondent no. 3		

**ORDER**

Ld. PCS appeared on behalf of the petitioner submits that Respondent no. 1, 2 4 & 5 have been duly served. The affidavit of service is still not before this Bench. It is stated that it has been filed with the Registry today morning. Reply of the Respondent no. 3 is on record.

Renotify this case for further consideration on 16<sup>th</sup> July, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**